

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-609(ND)/2017

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.01.2020

NAME OF THE COMPANY: SE Investments Ltd. Vs. Soni Realtors Pvt.
Ltd.

SECTION: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:	Mr. P. Nagesh and Mr. Harshal Kumar,	Advocates		
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Present for the Respondent:	Mr. Rajiv Kumar and Mr. Manoj	Kulshreshta, Advocates for RP		
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ORDER

No time left. Renotify this case on 21st January, 2020.

-Sd-

(L. N. Gupta)
Member (T)

-Sd-

(Ina Malhotra)
Member (J)